

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

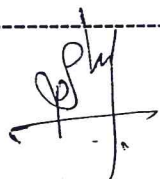
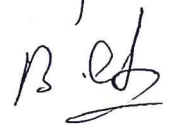
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/36/2017
NAME OF THE PETITIONER(S) : P.S SASIDHARAN
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. Stella Mary (for) K. Alroethy	Counsel for Petitioner	
2)	B. CHRIST DAS.	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondent was prepared to make submissions. Counsel for petitioner prayed for time to make submissions stating that they are expecting orders from the Hon'ble High Court of Kerala in relation to the appointment of Arbitrator. Time is enlarged at request. Put up on 08.01.2018.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)